

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12419/2025

[Arising out of impugned final judgment and order dated 21-08-2024 in WPC No. 4275/2021 passed by the High Court of Judicature at Allahabad]

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MALTI AGRAWAL

Respondent(s)

IA No. 89368/2025 - CONDONATION OF DELAY IN FILING

IA No. 89370/2025 - EXEMPTION FROM FILING O.T.

Date : 21-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application seeking condonation of delay as well as on the Special Leave Petition.
2. List alongwith Dy.No.47784/2024.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)